

Dandakaranya Development Authority, Dr. Mono Mohan Das, Deputy Minister of Rehabilitation, was appointed to discharge the duties of the Chairman of the Dandakaranya Development Authority, as an interim arrangement. The question of long term arrangements in this behalf is under consideration of Government.

Petro-Chemical Industries

- *311. { **Shri P. C. Borooah:**
Shri Ramanathan Chettiar:
Shri Surendra Pal Singh:
Shri Kajrolkar:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the Minister of State for Petroleum and Chemicals recently visited U.S.A., Canada and Japan for studying the petro-chemical industries development there and for securing collaboration for the development of such industries in India, from there; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes, Sir.

(b) I visited a number of plants and held discussions with leading industrial enterprises in the field of petro-chemicals, nitrogenous fertilisers and oil exploration and refining. The discussions were of an exploratory nature. Some of the companies showed keen interest in participating in suitable production schemes in India. Concrete proposals are expected to be received shortly.

Grievances Commissioner

- *312. { **Shrimati Ramdulari Sinha:**
Shri S. N. Chaturvedi:
Shri Yashpal Singh:
Shri J. B. S. Bist:
Shri D. C. Sharma:
Shri Y. S. Chaudhary:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether any decision has been taken to create a post of Grievances Commissioner to deal with complaints and grievances of citizens having dealing with various Ministries of the Government of India; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Nathi):

(a) The general question of arrangements for redress of grievances of citizens is under examination and no decision has yet been taken.

(b) Does not arise.

Issue of Licences

- *313. { **Shri S. N. Chaturvedi:**
Shri Pottekkatt:
Shri A. V. Raghavan:
Shri Yashpal Singh:
Shri J. B. S. Bist:
Shri P. C. Borooah:
Shri P. Venkatasubbaiah:
Shri Ravindra Varma:
Shri Rameshwar Tantia:
Shri Surendra Pal Singh:
Shrimati Renuka Barkataki:
Shri Ram Sewak:
Shri P. G. Sen:
Shri Dharmalingam:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is proposed to set up a quasi-judicial authority on the pattern of License Justices in the United Kingdom to advise Government on matters relating to the issue of licences, permits and quotas; and

(b) if so, an outline of its scope, functions, constitution and the manner of appointment?

The Minister of Home Affairs (Shri Nanda): (a) and (b). Certain suggestions which have been made in this regard are being examined. It will be some time before anything concrete can be said about this matter.